## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

CRA No. 49/2016 IA Nos. 01/2016 & 02/2018

Jarnail Singh

...Appellant(s)

Through: - Mr. O.P Thakur, Advocate.

V/S

State of J&K

...Respondent(s)

Through: None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

## **ORDER**

Awaiting appearance of learned counsel for the respondent, adjourned.

Learned counsel for the respondent be informed by the Registry of the next date fixed in the case.

List on 23.04.2020.

(PUNEET GUPTA) JUDGE

Jammu 21.04.2020 Tarun